S. No.		Targeted C		Cases excluded		Balance as on 31.01.2017	Percentage of disposal at the end	10 years old cases (except stayed cases) which are included under 150 oldest cases		15 Years old cases (except stayed cases) which are		20 Years old cases(except stayed	
				if any	upto 31.01.2017	31.01.2017	of 31.01.2017			included u	inder 150 oldest cases	cases) which are included under 150 oldest cases	
						,	,	Such cases as on 1.4.2016	Cases disposed of upto 31.01.2017	Such cases as on 1.4.2016	Cases disposed of upto 31.01.2017	Such cases as on	Cases disposed of upto 31.01.2017
				1. Sh.	Kuldeep Kum	ar Kareer,Addl.I	District & Sessions Jud			•		TITIEULU	JOZIOZIZOZ/
a)	Prevention of Corruption Act cases	0	0			0	0	0	0	0	0	0	O
b)	150 oldest cases	150	6	6	134	16	89.33%	0	0	0	0	0	0
c)	Number of NDPS Act cases in which accused are in custody which falls under 150 old	0	0	0	o	0	0.00%	0	0	0	0	0	O
d)	Number of NDPS Act cases in which accused are in custody which does not fall under 150 old cases	5	1	o	3	3	50.00%	0	0	0	0	0	0
	Total (a+b+d) * Figure of row under S. No.(c) should not be added in the total	155	7	6	137	19	89.33%	0	0	o	o	0	0
	150 oldest cases RBT from the Court of Sh. B.S. Deol, AD&SJ, Hoshiarpur(Since Retired)	0	14	o	2	12	14.28%	0	0	0	o	0	0

S. No.	Nature of cases.	Targeted cases selected as on 1.4.2016	Cases included if any	Cases excluded if any	Cases disposed of upto 31.01.2017	Balance as on 31.01.2017	Percentage of disposal at the end of 31.01.2017	10 years old cases (except stayed cases) which are included under 150 oldest cases		stayed ca	old cases (except ases) which are under 150 oldest cases	20 Years old cases(except stayed cases) which are included under 150 oldest cases	
								Such cases as	Cases disposed of	as on	Cases disposed of upto	Such cases as	Cases disposed of
								on 1.4.2016	upto 31.01.2017	1.4.2016	31.01.2017	on 1.4.2016	upto 31.01.2017
				2. S	h.Nirbhow Sii	ngh Gill,Addl.Dis	trict & Sessions Judge	e,Hoshiarpu	r				
a)	Prevention of Corruption Act	0	0	0	0	0	0	0	0	0		0	0
b)	150 oldest cases	150	0	0	145	5	96.67%	0	0	0		0	0
	Number of NDPS Act cases in												
c)	which accused are in custody which falls under 150 old cases	0	0	O	O	0	0.00%	0	0	0	d	0	0
d)	Number of NDPS Act cases in which accused are in custody which does not fall under 150 old cases	10	2	2	6	4	60.00%	0	0	0	C	0	0
	Total (a+b+d) * Figure of row under S. No.(c) should not be added in the total	160	2	2	151	9	96.67%	0	0	0	(0	0
	150 oldest cases RBT from the Court of Sh. B.S. Deol, AD&SJ, Hoshiarpur(Since Retired)	0	11	1	3	7	30.00%	0	0	0		0	0
	Number of NDPS Act cases in which accused are in custody which does not fall under 150	0	2	0	1	1	50.00%	0	0	0		0	0
	loia casos		l		B. Mrs.Priya So	od, ,Addl.Distric	t & Sessions Judge,H	oshiarpur	•	•	II.		
a)	Prevention of Corruption Act cases	1	0	0	0	1	0	0	0	0	C	0	0
b)	150 oldest cases	149	0	0	113	36	75.84%	0	0	0		0	0
c)	Number of NDPS Act cases in which accused are in custody which falls under 150 old	4	0	0	4	0	100.00%	0	0	0	C	0	0
d)	Number of NDPS Act cases in which accused are in custody which does not fall under 150 old cases	5	0	3	2	0	40.00%	0	0	o	C	0	0
	Total (a+b+d) * Figure of row under S. No.(c) should not be added in the total	155	0	3	115	37	75.33%	0	0	0	C	0	0

S. No.	Nature of cases.	Targeted cases selected as on 1.4.2016	included if any	Cases excluded if any	Cases disposed of upto 31.01.2017	Balance as on 31.01.2017	Percentage of disposal at the end of 31.01.2017	(except s which a	rs old cases stayed cases) are included O oldest cases	stayed ca included u	ld cases (except uses) which are under 150 oldest cases	cases(ex cases) included	ears old accept stayed which are d under 150 st cases
								Such cases as on	Cases disposed of upto	Such cases as on 1.4.2016	Cases disposed of upto 31.01.2017	on	Cases disposed of upto
				4. M	s. Poonam R.	Joshi, Addl. Dist	rict & Sessions Judge		31.01.2017 Ir.			1.4.2016	31.01.2017
	Target	89	11	0	68	32		0		0	0	0	0
	. 5				5. Sh.B.S.De	ol,Addl.District &	& Sessions Judge,Hos	hiarpur		ı		l	
a)	Prevention of Corruption Act	0	0	0	0	0	0	0	0	0	0	0	0
b)	150 oldest cases	150	0	67	83	0	55.33%	0	0	0	0	1	1
c)	Number of NDPS Act cases in which accused are in custody which falls under 150 old	0	o	0	0	0	0.00%	0	0	0	o	0	0
d)	Number of NDPS Act cases in which accused are in custody which does not fall under 150 old cases	4	o	2	2	0	50.00%	0	0	0	O	0	0
	Total (a+b+d) * Figure of row under S. No.(c) should not be added in the total	154	o	69	85	0	55.33%	0	o	0	o	1	1
			•		6. Sh.Amar Pa	ul, Addl.District	& Sessions Judge, Ho	shiarpur		•	•		
a)	Prevention of Corruption Act	0	0	0	0	o	0	0	0	0	o	0	0
b)	150 oldest cases	150	0	0	112	38	74.67%	0	0	0	0	0	0
c)	Number of NDPS Act cases in which accused are in custody which falls under 150 old	0	o	0	0	0	0.00%	0	o	0	o	0	o
d)	Number of NDPS Act cases in which accused are in custody which does not fall under 150 old cases	1	o	0	1	0	100.00%	0	0	0	o	0	0
	Total (a+b+d) * Figure of row under S. No.(c) should not be added in the total	151	0	0	113	38	74.67%	0	0	0	0	0	0
	150 oldest cases RBT from the Court of Sh. B.S. Deol, AD&SJ, Hoshiarpur(Since Retired)	0	12	0	0	12	0.00%	0	0	0	O	0	0

S. No.	Nature of cases.	Targeted cases selected as on 1.4.2016	Cases included if any	Cases excluded if any	Cases disposed of upto 31.01.2017	Balance as on 31.01.2017	Percentage of disposal at the end of 31.01.2017	10 years old cases (except stayed cases) which are included under 150 oldest cases		stayed ca included u	ld cases (except ises) which are inder 150 oldest cases	20 Years old cases(except stayed cases) which are included under 150 oldest cases	
								cases as on 1.4.2016	Cases disposed of upto 31.01.2017	as on	Cases disposed of upto 31.01.2017	on	Cases disposed of upto 31.01.2017
->	Prevention of Corruption Act	0	0	7. Sh		ngh Rai. Addl.Di 0	strict & Sessions Jude	e.Hoshiard 0	ur O	0	0	0	
a)	CSER		_	U	U	U	U	U	U	U	U	U	U
b)	150 oldest cases	150	0	0	107	43	71.33%	0	0	0	0	0	0
c)	Number of NDPS Act cases in which accused are in custody which falls under 150 old	5	0	0	1	4	20.00%	0	0	0	0	0	0
d)	Number of NDPS Act cases in which accused are in custody which does not fall under 150 old cases	0	1	0	0	1	0.00%	0	0	0	0	0	0
	Total (a+b+d) * Figure of row under S. No.(c) should	150	1	0	107	44	71.33%	0	0	0	0	0	0
	150 oldest cases RBT from the Court of Sh. B.S. Deol, AD&SJ, Hoshiarpur(Since Retired)	0	31	O	o	31	0.00%	0	o	0	o	0	0
		Į.	TOTA	L OF ALL T	HE COURTS O	F ADDITIONAL I	DISTRICT & SESSION	S JUDGES, I	IOSHIARPUR		!		
a)	Prevention of Corruption Act cases	1	O	0	0	1	0	0	0	0	0	0	0
b)	150 oldest cases	988	17	73	762	170	81.76%	0	0	0	0	1	1
c)	Number of NDPS Act cases in which accused are in custody which falls under 150 old	9	0	0	5	4	55.56%	0	0	0	0	0	0
d)	Number of NDPS Act cases in which accused are in custody which does not fall under 150 old cases	25	4	7	14	8	63.64%	0	0	0	0	0	0
	Total (a+b+d) * Figure of row under S. No.(c) should not be added in the total	1014	21	80	776	179	81.26%	0	0	0	0	1	1
	150 Oldest cases RBT from the Court of Sh. B. S. Deol, AD&SJ, Hoshiarpur(Since retired)	0	68	1	5	62	7.46%	0	0	0	0	0	0
	Number of NDPS Act cases in which accused are in custody which does not fall under 150 old cases		2	0	1	1	50.00%	0	0	0	0	0	0

S. No.	Nature of cases.		Cases included if any	Cases excluded if any	Cases disposed of upto 31.01.2017	Balance as on 31.01.2017	Percentage of disposal at the end of 31.01.2017	10 years old cases (except stayed cases) which are included under 150 oldest cases				20 Years old cases(except stayed cases) which are included under 150 oldest cases	
		1				,		Such cases as on 1.4.2016	Cases disposed of upto 31.01.2017	Such cases as on 1.4.2016	Cases disposed of upto 31.01.2017	Such cases as on 1.4.2016	Cases disposed of upto 31.01.2017
					1.Sh. Amrinde	er Pal Singh, Civ	il Judge (Sr. Div.), Ho		10210212027	•	•		
1	200 oldest cases.	200	16	16	170	30	85.0%	5	4	2	2	0	0
	Cases RBT from the court of Ms. Prabhjot Kaur, CJJD, Hoshiarpur.	28	0	0	20	8	71.4%	0	0	0	0	0	o
				2	.Sh. Harsimra	njt Singh, Chief	Judicial Magistrate, H	loshiarpur.					
2	200 oldest cases.	200	1	1	161	39	80.5%	4	4	0	0	0	0
	Cases RBT from the court of Ms. Prabhjot Kaur, CJJD, Hoshiarpur.	25	0	0	14	11	56.0%	0	0	0	0	0	0
		•	3.Sh. Mana	v, Addl. Civ	/il Judge(Sr. D	iv.)-cum-Princia	paal Magistrate,Juve	nile Justice	Board, Hoshia	rpur.	•	•	•
3	58 Juvenil Enquiries.	58	0	0	43	15	74.14%	0	0	0	0	0	0
3	142 oldest cases.	142	4	4	97	45	68.31%	2	1	0	0	0	0
	Cases RBT from the court of Ms. Prabhjot Kaur, CJJD, Hoshiarpur.	28	0	0	0	28	0.00%	0	0	0	o	0	0
			I	4.9	Sh. Jagmilap S	ingh Khushdil, C	civil Judge (Jr. Div.),	Hoshiarpur.	i		l	l	l
4	200 oldest cases.	200	12	12	125	75	62.50%	2	2	1	1	0	0
	Cases RBT from the court of Ms. Prabhjot Kaur, CJJD, Hoshiarpur.	27	0	0	2	25	7.41%	0	0	0	0	0	0
				Į.	5.Mrs. Dazy	Bangarh, Civil J	ludge (Jr. Div.), Hosh	iarpur.	!	!	!	Į.	<u>L</u>
5	200 oldest cases.	200	1	1	117	83	58.50%	2	1	1	0	1	1
	Cases RBT from the court of Ms. Prabhjot Kaur, CJJD, Hoshiarpur.	28	0	0	0	28	0.00%	0	0	0	0	0	0
					6.Mrs. Prat	hjot Kaur, Civil	Judge (Jr. Div.), Hohi	iarpur.					
6	200 oldest cases.	200	0	191	9	0	4.50%	0	0	0	0	0	0
					7.Sh. Gursh	ner Singh, Civil J	udge (Jr. Div.), Hosh	iarpur.					
7	200 oldest cases.	200	1	1	127	73	63.50%	3	3	0	0	0	0
	Cases RBT from the court of Ms. Prabhjot Kaur, CJJD, Hoshiarpur.	27	0	0	2	25	7.41%	0	0	0	0	0	0
							Jr. Div.), Hoshiarpur.			1		1	1
	200 oldest cases. Cases RBT from the court of Ms.	200	2	2	151	49	75.50%	1	1	0	0	0	0
	Prabhjot Kaur, CJJD, Hoshiarpur.	28	0	0	10	18	35.7%	0	0	0	0	0	0

S. No.	Nature of cases.	cases	Cases included if any	Cases excluded if any	Cases disposed of upto 31.01.2017	Balance as on 31.01.2017	Percentage of disposal at the end of 31.01.2017	10 years old cases (except stayed cases) which are included under 150 oldest cases		stayed ca included u	ld cases (except ises) which are nder 150 oldest cases	20 Years old cases(except stayed cases) which are included under 150 oldest cases	
						6: 1.4111.0			Cases disposed of upto 31.01.2017	Such cases as on 1.4.2016	Cases disposed of upto 31.01.2017	on	Cases disposed of upto 31.01.2017
		200		1 .		,	ivil Judge (Sr. Div.), [_				
	200 oldest cases. Cases RBT from the court of Ms. Roopa Dhaliwal, CJJD, Dasuya.	200 56	1	0	149 5	51 52	74.50% 8.77%	5 2	0	0	0	0	0
	Dhallwal, CJD, Dasuya.	I			10.Mrs. Ro	opa Dhaliwal, Ci	vil Judge (Jr. Div.), D	asuya	<u> </u>	1	<u> </u>	1	1
10	200 oldest cases.	200	2	168	34	0	17.00%	1	1	0	0	0	0
		I.			11.Mrs. Meh	ak Sabharwal, C	ivil Judge (Jr. Div.), I	Dasuya.	I	1		1	
11	200 oldest cases.	200	5	5	137	63	68.50%	1	0	2	1	1	1
	Cases RBT from the court of Ms. Roopa	55	0	0	4	51	7.27%	0	0	0	0	0	0
					12.Ms. Tush	nar Kaur Thind, C	Civil Judge (Jr. Div.), I	Dasuya					
12	200 oldest cases.	200	4	4	112	88	56.00%	0	0	0	0	0	0
	Cases RBT from the court of Ms. Roopa Dhaliwal, CJJD, Dasuya.	55	0	1	14	40	25.92%	0	0	0	0	0	0
				13	3.Mrs. Suman	Agnihotri, Addl.	Civil Judge (Sr. Div.),	Mukerian.					
13	200 oldest cases.	200	12	12	116	84	58.0%	4	1	0	0	0	0
			l	I	14. Sh. Jas	winder Pal, Civil	Judge (Jr. Div.), Mul	kerian.	II.		l	1	1
14	200 oldest cases.	200	0	0	105	95	52.5	0	0	0	0	1	1
				1	.5.Mrs. Manni	Arora, Addl. Civi	l Judge (Sr. Div.), Ga	rhshankar					
15	200 oldest cases.	200	1	1	134	66	67.00%	3	2	0	0	0	0
				16.M	ls. Damandee	p Kamal Heera, (Civil Judge (Jr. Div.),	Garhshank	ar.				
16	200 oldest cases.	200	0	0	102	98	51.00%	0	0	0	0	0	0
		1	то	TAL OF ALL	THE COURTS	OF CIVIL JUDGI	ES/JUDICIAL MAGIST	TRATES, HO	SHIARPUR.	1	Τ		T
	TOTAL	3200	62	419	1889	954	66.44%	33	25	6	4	3	3
	Grand Total of all the Judicial Officers	4214	83	499	2665	1133	70.16%	33	25	6	4	4	4
	Cases RBT from the court of Sh.BS Deol,Addll.District & Sessions Judge,Hoshiarpur.,Ms. Prabhjot Kaur, CJJD, Hoshiarpurand Ms.Roopa Dhaliwal,CJ(JD),Dasuya	357	71	2	77	349	18.08%	2	0	0	0	0	0